

THE HIGH COURT OF KERALA

A6-5298/2019

Kochi : 682 031
Date : 22.08.2019

OFFICIAL MEMORANDUM

Sub:- Filling up of post of Deputy Registrar and Assistant in the Armed Forces Tribunal, Regional Bench, Kochi on deputation basis – willingness called for-reg.
Ref:- Letter No. AFT/RBK/E-01/2011 (1) dated 13.08.2019 of the Registrar, Armed Forces Tribunal, Regional Bench, Kochi.
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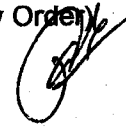
It has been decided to call for willingness from the members of the High Court Service who have satisfactorily completed their period of probation in the entry category and have completed at least five years in the High Court service, for being considered to the undermentioned posts on deputation basis in the Armed Forces Tribunal, Regional Bench, Kochi, as detailed below :-

Name of the Post	Vacancy	Scale of Pay	Eligibility Conditions
Deputy Registrar	01	Pay Matrix Level -11 ₹ 67,700-2,08,700	Officers of the Central or State Governments or Supreme Court or High Courts or District Courts or Statutory/ Autonomous bodies having pensionary benefits. (a) (i) holding analogous post on regular basis in the parent cadre or department ; or (ii) with 5 years regular service in the parent cadre or department in post in level 10 of the Pay Matrix ; or (iii) with 6 years regular service in the parent cadre or department in post in level 8 of the Pay Matrix ; or (iv) with 7 years regular service in the parent cadre or department in post in level 7 of the Pay Matrix ; and (b) having 5 years of experience in personnel and administrative or judicial work. Desirable : Possessing a Degree in Law from a recognized University
Assistant	01	Pay Matrix Level -6 ₹ 35,400-1,12,400	Officials working under Central or State Governments or Supreme Court or High Courts or Subordinate Courts or Statutory/ Autonomous bodies having pensionary benefits: (a) (i) holding analogous post on regular basis in the parent cadre or department ; or

			<p>(ii) Upper Division Clerks in Level 4 of the Pay Matrix (₹ - 25,500-81,100) with 10 years regular service in the grade in Central Government or State Governments or Supreme Court or High Courts or Subordinate Courts.</p> <p>(b) (i) Possessing a Degree from a recognized University</p> <p>(ii) having 2 years' experience in establishment, administration or Accounts</p>
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Accordingly, willing and qualified hands in the High Court service may submit their willingness and bio-data on or before **29.08.2019** to the 'A' Section, High Court. The proforma for furnishing bio-data is available in the 'A' Section, High Court. Willingness once given shall not be allowed to be withdrawn.

(By Order)



Ealias K. Abraham
Joint Registrar

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To

The Deputy Registrars, High Court.
The Deputy Registrar, Kerala Judicial Academy, Athani, Ernakulam
The Finance Officer, High Court.
The Assistant Registrars and Chief Librarian, High Court

All Section Heads, High Court

The Section Head, Kerala Judicial Academy, Athani,

Ernakulam

(They shall bring the content of this O.M. to the notice of the officials working under them.

The Confidential Assistant to Director, Kerala Judicial Academy, Athani, Ernakulam
The Confidential Assistants to the Registrar General, Registrars and Additional Registrar (General Administration), High Court.

The IT Section, High Court (for uploading in the Website)
The Administrative Records Section, High Court.

The Notice Board, High Court.
The File.